

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 202/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: Malik Hotels (India) Pvt. Ltd.

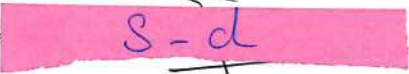
SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manish Raj, CP for ROC Delhi.

ORDER

Mr. Manish Raj appearing on behalf of the ROC prays for some time to file his reply. In the meantime, notice to be effected to the Income Tax Department through standing counsel returnable on 14th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)